

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.05.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.87/9/AMR/2020		9 of IBC	Jakhotia Polysacks Pvt ltd Vs Andhra Cement Ltd

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

This Tribunal passed orders on 26.04.2022 in CP No.37/7/AMR/2022 admitting the Petition against the same Corporate Debtor. Hence, this CP (IB) No.87/9/AMR/2020 is closed with liberty to the Operational Creditor to file his claim before the IRP appointed in CP No.37/7/AMR/2022.

  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**